

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURTS : DELHI**

ORDER

Sub: Nomination of Officers In-charge/Link Officer In-charge/Authority.

In supersession of all earlier orders made in this regard, I hereby authorize the following Judicial Officers posted in North District, Rohini Courts Complex, Delhi to look after the work of the branches as 'Officer In-Charge' and 'Link Officer In-Charge' as mentioned against their respective names with immediate effect:-

Administrative Work			
Sl. No.	Name of Branch/Authority	Officer In-charge	Link Officer In-charge
1.	Judicial Branch & Leave Sanctioning Authority of Judicial Officers	Sh. Virender Bhatt, District Judge (Comm. Court), North District, Rohini Court, Delhi.	Ms. Preeti Agrawal Gupta, PO MACT-02, North District, Rohini Court, Delhi.
2.	Administration Branch-I & Leave Sanctioning Authority of Admn. Branch-I	Sh. Satish Kumar, ASJ-03, North District, Rohini Court, Delhi.	Sh. Dharendra Rana, Spl Judge (NDPS), North District, Rohini Court, Delhi.
3.	Administration Branch-II & Leave Sanctioning Authority of Admn. Branch-II	Ms. Shefali Sharma, ASJ-02, North District, Rohini Court, Delhi.	Sh. Sushil Kumar, ASJ-04, North District, Rohini Court, Delhi.
4.	Administration Branch-III	Sh. Dharendra Rana, Spl Judge (NDPS), North District, Rohini Court, Delhi.	Sh. Viplav Dabass, ASJ/Spl. FTC, North District, Rohini Court, Delhi.
5.	Leave Sanctioning Authority of Admn. Branch-III	Ms. Dhanashree Deka, ACJ/CCJ/ARC, North District, Rohini Court, Delhi.	Ms. Rajni Ranga, SCJ-cum-RC , North District, Rohini Court, Delhi.
6.	Vigilance Branch	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi.	Ms. Shefali Sharma, ASJ-02, North District, Rohini Court, Delhi.
7.	Litigation Branch	Sh. Virender Bhatt, District Judge (Comm. Court), North District, Rohini Court, Delhi.	Sh. Viplav Dabass, ASJ/Spl. FTC, North District, Rohini Court, Delhi.
8.	Protocol Branch	Ms. Richa Gusain Solanki, ASJ (FTSC)(POCSO), North District, Rohini Court, Delhi.	Sh. Amit Sahrawat, ASJ-01 (POCSO), North District, Rohini Court, Delhi.
9.	First Appellate Authority (RTI)	Sh. Neeraj Gaur, Judge Family Court, North District, Rohini Court, Delhi.	Ms. Shefali Sharma, ASJ-02, North District, Rohini Court, Delhi.
10.	Nodal Officer, OIC/Transparency Officer (under RTI Act), RTI Branch	Sh. Satish Kumar, ASJ-03, North District, Rohini Court, Delhi.	Ms. Meenu Kaushik, ASJ-05 (POCSO), North District, Rohini Court, Delhi.
11.	Bail Section	Sh. Viplav Dabass, ASJ/Spl. FTC, North District, Rohini Court, Delhi.	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi.
12.	Controlling Officer, Accounts	Sh. Satish Kumar, ASJ-03, North District, Rohini Court, Delhi.	Ms. Shivali Bansal, ADJ-03 North District, Rohini Court, Delhi.
13.	Head of Office, Accounts	Sh. Deepak Dabas, ADJ-01, North District, Rohini Court, Delhi.	Sh. Dharendra Rana, Spl Judge NDPS Act, North District, Rohini Court, Delhi.
14.	Grievances Redressal Officer U/S 23 of the Right of Persons with Disabilities Act, 2016.	The Administrative Civil Judge North District, Rohini Court, Delhi (Grievance Redressal Officer)	The JSCC/ASCJ/Gdn. Judge, North District, Rohini Court, Delhi.

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15.	Purchase Cell	The Chairman, Purchase Committee North District, Rohini Court, Delhi.	Administrative Civil Judge, North District, Rohini Court, Delhi.
16.	Nazarat Branch	The Administrative Civil Judge, North District, Rohini Court, Delhi.	The JSCC/ASCJ/Gdn. Judge, North District, Rohini Court, Delhi.
17.	Accounts Branch (North) Cash Branch (North) Fine & Audit Branch (North)	Sh. Bajinder Singh, AO, Drawing & Disbursing Officer.	Sh. Anil Kumar Goel, AO(J), Link Drawing & Disbursing Officer.
18.	Record Officer	Ms. Sonu Chugh, Branch In-Charge, Accounts Branch North District, Rohini Court, Delhi.	Ms. Meenu Kocher, Branch In-Charge, Vigilance/Litigation/RTI/Hindi Section North District, Rohini Court, Delhi.
19.	RTI Branch	Sh. Anil Kumar Goel, AO(J), Public Information Officer.	Sh. Bajinder Singh, AO, Link Public Information Officer.

Note:-

1. As and when any Officer In-charge happens to be on leave or not available for any reason, the Link Officer In-charge shall look after the work of the concerned branch.
2. Any correspondence with the Hon'ble High Court of Delhi and other Ld. Principal District & Sessions Judge(s) shall be done by the undersigned.

Seema Maini
(SEEMA MAINI)

Principal District & Sessions Judge,
North District : Rohini Courts : Delhi.

Dated, Delhi the 02/09/2023

No. 28281-28353 /F2N(4)/Admn.(North)/RC/2023

Copy forwarded for information and necessary action :-

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (Headquarter), Delhi.
3. Ld. Principal District & Sessions Judge (North-west), Rohini Courts, Delhi.
4. All the Judicial Officers posted in North District, Rohini Courts, Delhi.
5. The Secretary, DLSA (North), Rohini Courts, Delhi.
6. Branch In-charges of North & North-West, Rohini Courts, Delhi.
7. The Record Officer (RTI), North District, Rohini Courts, Delhi.
8. The Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Rohini Courts, Delhi.
10. The Dealing Assistant, Facilitation Centre, Rohini Courts, Delhi.
11. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
12. Officer / Official concerned.
14. The Branch In-charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
15. Personal Office of the Ld. Principal District & Sessions Judge (North).

Seema Maini

Principal District & Sessions Judge,
North District : Rohini Courts : Delhi.

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